

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.332

CA-251/2021 CA-544/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.... APPLICANT/PETITIONER

....RESPONDENT

SECTION

U/s 241/242

Order delivered on 16.12.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Respondent

:Mr Ramji Srinivasan, Sr Advocate with Adv Daizy
Chawla, Adv Vijay K Singh, Adv Manoj K Singh, Mr
Shivkrit Rai

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 24.01.2022.


(Madhu Narula)

Court Officer (Court III)